## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/43/2018

NAME OF THE PETITIONER(S)

: KAVERI GAS POWER LTD

NAME OF THE RESPONDENT(S)

**UNDER SECTION** 

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

JAI HARI

PCS

B. Sarah balo

The Respondent

Fallafar B. Lor

## **ORDER**

PCS representing the applicant present. Representative of ROC present and prayed for time to file report. Time is enlarged at request. Put up on 20.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc